श्री नरेश सी० पुगलिया : यह महाराष्ट्र का मसला है इस पर हमें बोलने की इजाजत दी जाए।

THE DEPUTY CHAIRMAN: Just a minute. I have permitted Mr. Kapil Verma first. Chairman has permitted him. He will speak. (*Interruptions*) I will allow you. They are not only the people of Maharashtra should bet priority, Madam, let him speak.

SHRI NARESH C. PUGLIA: Maharashtra should bet priortiy, Madam, (*Interruptions*)

SHRI MENTAY PADMANABHAM: You have permitted me, Madam.

THE DEPUTY CHAIRMAN. I will permit you. Please, one minute.

Five hundred persons have died in their State. They are bothered about it. You should also have some consideration. There should be some priority. Five hundred persons have died. They are worried about it. Let Mr. Verma speak. (*Interruptionos*)

REFERENCE TO FOOD HAVOC IN MAHARASHTRA, MADHYA PRADESH AND ORISSA

उपसभापति पहले उनको बोलने दीजिये।

श्री नरेश सी० पुगलिया (महाराष्ट्र) : वे बाद में बोल लेंगे। मैं उस एरिया से आता हूं जहां इतनी बड़ी बाढ़ आ चुकी है एक हजार से ज्यादा लोग मर चुके हैं, दो-तीन हजार से ज्यादा लापता हैं और दो हजार से अधिक मकान गिर चुके हैं पिछले दो दिनों से महाराष्ट्र में भयंकर बाढ़ आई हैं। वर्धा नदी के किनारे कई मकानात और गांव प्रभावित हैं मैं जानना चाहता हूं कि जब तीन दिन से बाढ़ का लेविल बढ़ चुका था तो राज्य सरकार ने वहां के इलाके के लोगों को एलर्ट क्यों नहीं किया, उनको वहां से शिफ्ट कराने की कोशिश क्यों नहीं की। उसके अलावा एक हजार से ज्यादा आदमी मोहदा विलेज के लापता हैं। पांच सौ से ज्यादा लोग मर चुके हैं और दो हजार के लगभग मकानात कम्पलीटली स्मैश हो चुके हैं। ऐसी हालत में पुलिस अधिकारी भी वहां बोट के माध्यम से वहां पहुंचे हैं। पुलिस अधिकारियों के अलावा किसी का पहुंचना मुश्किल हो चुका है। ऐसे हालात में हम केन्द्र सरकार से विनती करेंगे कि इस हालत को देखते हुए केन्द्र सरकार सेना के द्वारा यहां जो लोग फंसे हुए हैं उनको मदद दे। इसके अलावा आज केन्द्र सरकार इस सदन में इस विषय पर स्टेटमेंट करे कि जो लोग पानी के अन्दर फंसे हुए थे उनको सेना की मदद से निकाला जाये या नहीं, उनको खाना दिया जायेगा नहीं। (व्यवधान)

THE DEPUTY CHAIRMAN: Please, Members, take your seats. I will call you. Never mind. I will call you.

Mr. Swamy, please sit down. I will call you.

SHRIMATI BIJOYA CHAKRAVARTY (Assam): Madam, shall I start now?

THE DEPUTY CHAIRMAN: One minute.

SHRIMATI BIJOYA CHAKRAVARTY: He is speaking for so long.

THE DEPUTY CHAIRMAN. Never mind. You can also speak for a long time. But wait.

Salve Saheb. Mr. Puglia, please take your seat. Mr. Salve will speak. Mr. Puglia, nothing will go on record, if you don't abide by my ruling. Mr. Salve, please speak. (*Interruptions*). Order.

श्री नरेश सी पुगलिया : हम जानना चाहते हैं कि स्टेटमेंट करेंगे या नहीं यह सदन के नेता से मैं जानना चाहूंगा कि इस हाउस में इस गम्भीर मामले में सरकार स्टेटमेंट कर रही है या नहीं इसकी जानकारी इस सदन के नेता दें। मैं आपके माध्यम से सदन के नेता से विनती करूंगा कि इस पर आज स्टेटमेंट करके सदन को पूरी जानकारी दें।

SHRI KAPIL VERMA (Uttar Pradesh): The reported calamity of the flooding of rivers, particularly the Wardha in Maharashtra and the Indrawati in Orissa, has caused loss of human lives estimated at about 500 in the Nagpur District and more than ten in Orissa. Besides 100 persons have been trapped in the power tunnel of the Indrawati Hydel Project. (*Interruptions*)

THE DEPUTY CHAIRMAN: Don't interrupt him. Let him speak.

SHRI KAPIL VERMA: Madam, you must have read in the papers today that 500 persons are feared killed in the villages. The Press reports suggest that there was a havoc caused due to breach in the river embankment, particularly in upstream of the Wardha in Madhya Pradesh. That means some parts of Madhya Pradesh are also affected in the calamity, but the figures are not available.

The tragedy has struck not less than ten villages, out of which two have been named in the reports. The farmers have lost their crops, houses as well as herds of cattle. The reports suggest that 1,600 houses have been badly damaged and 500 persons are mising from one village only.

There is need, therefore, to have a statement from the Government with regard to this tragedy that has afflicted large sections of people in Maharashtra, Madhya Pradesh and Orissa.

THE DEPUTY CHAIRMAN: Okay. This is recorded.

SHRI KAPIL VERMA: I demand that immediate compensation should be given to the victims.

श्री प्रमोद महाजन (महाराष्ट्र) : उपसभापति जी, जब सारा उत्तर भारत वर्षा के लिये तरस रहा है, दक्षिण में और विशेषकर महाराष्ट्र में वर्षा इतनी बरस रही है कि हम उत्तर में जब सूखे अकाल की ओर बढ़ रहे हैं, महाराष्ट्र में हम गीले अकाल की ओर बढ़ रहे हैं।

श्री सुरेन्द्रजीत सिंह अहलुवालिया (बिहार) : महोदया, अभी-अभी भाषण शुरू करने से पहले हमारे मित्र, श्री प्रमोद महाजन जी, ने जो बात कही है, एक सदस्य महोदय के बारे में, यह बड़ी ही अशोभनीय बात है। इनको अपनी बात विदड्रा कर लेनी चाहिये। उन्होंने कहा कि वह अकाल से आते हैं और बाढ़ से बोल रहे हैं। मतलब उत्तर प्रदेश में अकाल पड़ा है, तो अकाल से आते हैं और बाढ़ से बोल रहे हैं। इस तरह का टकोना उनको नहीं कहना चाहिये था। ऐसी अशोभनीय बात नहीं बोलनी चाहिये थी।

श्री प्रमोद महाजन : मैं विदड्रा नहीं करूंगा। आपके धमकाने से यह मतलब नहीं है ..... (**व्यवधान**) मैंने कोई गलत बात नहीं कही है और कोई बात विदड्रा नहीं करूंगा।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : आपने अशोभनीय बात कही है।

श्री प्रमोद महाजन: आप अपने आपको क्या समझते हैं ? ... (**व्यवधान**)

श्री कपिल वर्मा : क्या आप हिन्दुस्तान का हिस्सा नहीं है ? ..... (**व्यवधान**) आप राज्य सभा के सदस्य को बोलने का मौका नहीं देना चाहते। .... (**व्यवधान**)

श्री सुरेन्द्र जीत सिंह अहलुवालिया : इस तरह की अशोभनीय बात यह करते हैं। ...... (**व्यवधान**)।

श्री शंकर दयाल सिंह (बिहार) : मेडम, यहां पर बहुत कंट्रोवर्सी हो गयी है। अब दूसरे को मौका दिया जाये।

श्री प्रमोद महाजन : उपसभापति जी, नागपुर के पास जिस मोवाड़ गांव में, जबकि दूरदर्शन बतलाता है कि जो लोग मर गये हैं, कम से कम पांच सौ लोगों के डूबने की आशंका है और आश्चर्य इस बात का है कि इस मोवाड़ गांव में वर्षा के कारण वर्धा नदी का पानी अन्दर जाना, यह पहली घटना नहीं है।

इसके पहले 1964 में भी यहां लोग बाढ़ में डूबे थे, 1971 में डूबे थे और इस साल डूबे हैं। इसीलिये तीसरी बार लोग डूबने की घटना केवल इस एक मोवाड़ गांव में हो रही है और केवल गांव का नहीं .... (**व्यवधान**)। इसके साथ अमरावती, मुम्बई, सारे प्रदेश के लोग डूब रहे हैं।

मैं केंद्रीय सरकार से मांग करता हूं कि वहां पहले तो सेना के माध्यम से लोगों को छुड़ाने की व्यवस्था होनी चाहिये और सरकार का इस पर निवेदन होना चाहिये ...((व्यवधान)...

श्री ईश दत्त यादव : (उत्तर प्रदेश) : महोदया, सरकार ने फर्टिलाइजर की कीमत को बढ़ा कर किसानों की खुले लूट .....(व्यवधान) सरकार की पूंजीपतियों से सांठगांठ है। इस देश के करोड़ों किसान त्राहि त्राहि कर रहे हैं। .... (व्यवधान)। उत्तर प्रदेश और बिहार सब सूखे की चपेट में हैं और ऐसे समय में सरकार द्वारा खाद का रेट 40 प्रतिशत बढ़ा कर किसानो की सरकार ने....(व्यवधान) देश के पुंजीपतियो द्वारा ...(व्यवधान)।

उपसभापति : जो किसान बाढ़ से मर रहे हैं उनकी बात करने दीजिये। आप बैठ जाइये।

Anybody who speaks without my permission is not going on record. This is not going on record. I assure you I will allow you, but not like this. *(Interruptions)*. Please sit down. It is not going on record. Now, Mr. Salve.

SHRI N. K. P. SALVE (Maharashtra): Madam, I crave the indulgence of the hon. Members. What I am referring to is a matter of very grim tragedy for the nation and human lives in this country cannot be allowed to become so cheap. I have been desperately ringing up Nagpur, Bombay and Amravati to find out what has certainly happened. The report which is coming to me is extremely disconcerting. What has been told to me was that there has been a cloud burst, there has been a burst of dam. As a result of this over 2000 people have died, nearly 10,000 people have been rendered shelterless. There is a terrible penic in that area, Narkhed Taluk of Nagpur District. All that I want to submit is, in the midst of such a serious situation, we cannot allow the Central Government to remain a helpless spectator. I rang up the Chief Minister and I understand that he has already left for that area this morning at 9 o'clock by plan. I do not know whether the State Government itself is capable of taking care of such a grim tragedy. I would be very grateful if the Leader of the House, who happens to be from the same State, ascertains the correct situation and rushes as much relief as possible from New Delhi to that area. Madam, the people there, I am told, are shelterless and small children are abandoned. It is a national calamity...*(Interruptions)*...

THE DEPUTY CHAIRMAN: It is a national calamity and everybody should be worried about it. Don't make a political issue out of it.

SHRI N. K. P. SALVE: What is important is that we must rush relief to that area without any delay whatsoever.

THE DEPUTY CHAIRMAN: Mr. Ambedkar, you allow the Minister to respond to it. Your name is recorded here. Do you want to say something? You associate with his special mention. The entire House associates with it regardless of the political affiliation. It is a tragedy for the people living there.

SHRI PRAKASH YASHWANT AMBEDKAR (Nominated): The question is, it is an inter-State river. The question over here is, there are two dams on this river. Basically from which dam the water was released, that is most important. The Minister can ascertain that thing and inform the House.

THE LEADER OF THE HOUSE (SHRI S. B. CHAVAN): Madam Deputy Chairperson, I appreciate the anxiety of all the Members of the House over the tragedies which have taken place in Maha-

[Shri S. B. Chavan]

rashtra, Orissa and Madhya Pradesh. These are the three States which have been affected. It is entirely for the Collector of the district to handle the situation and even he can call the Army in this situation. He has full authority. But, at the same time, looking to the mood of the House, I will pass on this information to the Minister of Water Resources and I will request him specially to gather all the information and make a statement in the House.

THE DEPUTY CHAIRMAN: That is good... (*Interruptions*)... Now you should be satisfied because the Minister has given a satisfactory assurance.

REFERENCE TO DELAY IN RELEASE OF MR. DORAISWAMY

SHRI SURESH KALMADI (Maharashtra): Madam, I would like to know from the hon. Home Minister about the efforts to get Mr. Doraiswamy released from the militants. I have been raising this issue consecutively for the past one week. I want the Home Minister to make a statement on this.

SHRI DAVID LEDGER (Assam): Madam, what is this? You are allowing Members only from Maharashtra.

THE DEPUTY CHAIRMAN: I will allow one by one.

श्री सुरेन्द्रजीत सिंह अहलुवालिया : (बिहार) : महोदया, दुरईस्वामी के बारे में इस सदन में इससे पहले भी आवाज उठाई गई।... **(व्यवधान)** उपसभापति महोदया, दुरईस्वामी के बारे में इस सदन में कई बार आवाज उठाई गई है और हर बार..... **(व्यवधान)**... हर बार मंत्री महोदय ने यही बात कही है कि अगर सदन में इस पर चर्चा हुई तो जो नेगोशिएशन आतंकवादियों के साथ चल रही है, उस पर नुकसान होगा। पर महोदया, पूरे देश को इस बात का दुख है कि जितने आतंकवादी उन्होंने छोड़ने के लिये कहे थे, उनको छोड़ने के बावजूद भी अभी तक उन्होंने और मांगें पेश की हैं और आज तक इसको छोड़ने के बारे में कोई विचार नहीं किया गया। महोदया, यह बात खत्म हो जाती तो शायद कुछ अच्छा होता, पर दुरईस्वामी की तस्वीर अखबार में रिलीज की जाती है, आतंकवादियों द्वारा ... **(व्यवधान)** ..... इससे प्रमाणित होता है कि अखबार वालों को भी पता है कि दुरईस्वामी को कहां छिपा कर रखा गया है और ... **(व्यवधान)** ... पूरे भारतवर्ष... **(व्यवधान)**।

SHRI BASANT KUMAR DAS (Orissa): Madam, I want to make a mention about the floods in Orissa and about the people trapped in a tunnel. Please give me a chance.

THE DEPUTY CHAIRMAN: Please go back to your seat. Don't get agitated. If your voice is louder, you can speak. Since your voice is not louder, I should protect you more. So please take your seat. I will call you.

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): Actually, they are asking for... (*Interruptions*).

THE DEPUTY CHAIRMAN: Please do not interrupt.

SHRI S. B. CHAVAN: In Doraiswamy's case, the militants were first insisting on the release of four people. Now, they are insisting that three people should be released first. Then Doraiswamy will be brought there. You should first release these three with an interval of three hours. And after three hours, Doraiswamy will be released.

SHRI SURESH KALMADI: You have already released three people.

SHRI S. B. CHAVAN: Just a minute. Do not get excited so much.

THE DEPUTY CHAIRMAN: Let him complete.